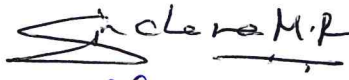



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	For Hearing	391/ 394	Quikr India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	ROC/RD	
2.	P. CHINNAPPA	Petitioner in S.No. 11 & 26 COP 233-234/2016)	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present.

List it for hearing on 09.11.2017.

  
MEMBER (J)

  
MEMBER (T)